

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nizamiya Construction Private Limited Date of Commencement of Liquidation: 27-01-2022; List of Stakeholders as on Date: 28-03-2022; Name of IP: Mr. Keyur Jagdishbhai Shah; Process Number: 1; Last 5 digit of registration number: 10729

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		270000		270000				NA
2	Liquidation costs incurred till date		31438		31438				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	01	1412037	01	1412037				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1	1713475	1	1713475	0	0	0	